NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 15/12	TP 33/16	Hearing	397/398	Ramesh Santhanam & 2 Ors. Vs Ronald Vuillemin & 3 Ors.

abhijik Ahr

NAME (IN CAPITAL)

& PHONE NUMBER

9663309317

SL.

NO.

REPRESENTATION TO WHOM

Respondents 144

1 gra

SIGNATURE

ORDER

Petitioner is called absent. No representation. Counsel for Respondent is present. Even in last hearing, petitioner was absent, Counsel for petitioner was also absent. Today also petitioner and his counsel were absent. The connected matter is posted to 10/08/2017 bearing C.P No. 1555/12. Therefore, this connected matter is also listed on the same date and if petitioner or his counsel do not appear, the matter will be decided as per law. List it on 10/08/2017

Member (T)

Member (J)